Annexure - 8

Name of the corporate debtor: Hanuman Tea Co Ltd Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025) List of creditors as on: 9th June, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

5.5500000000000000000000000000000000000	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any mutual	Amount of claim	Amount of claim	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amt covered by security Interest	Amt covered by guarantee	Whether related party?	% of voting share in CoC	continge nt claim	dues, that may be set-off	not admitted	under verificati on	
1.	Pawan Trading Company (Proprietor: Rajesh Kr. Agarwal) 4A. Pollock Street, 107 Swaika Center, 1st Floor, Kolkata		31/05/25	15,33,836	15,33,836	Operational Creditor other than workmen, employees and government dues	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	The Claim have arisen due to non payment of dues against supply of several tea garden materials to Corporate Debtor
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